

In the National Company Law Tribunal, Jaipur

Item No. 103

CP No. 97/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Yaduka Financial Services Limited

.....Applicant/Petitioners

VS.

SNG Realestate Pvt. Ltd.

.....Respondent

Order delivered on 17.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s)

: Prashant Kumar, Adv.

For Respondent(s)

: Naresh Kumar Sejvani, Adv.

ORDER

Learned counsel for the applicant is present. Learned counsel for the respondent requests two more days time to file his reply. Finally, time is granted for two days. Post the matter on 20.09.2019.

Sd-

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd-

(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER